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NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/11/2017 AT 10.30 AM

PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER – JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/5/2016  
NAME OF THE PETITIONER(S) : Shri Kuberan N. & 21 Others  
NAME OF THE RESPONDENT(S) : Monarch Steels (India) Limited & 3 Others  
UNDER SECTION : 397/398

S.No.	Name (in Capitals)	Represented by	Signature
1.	D. CHANDRA GUPTA	Counsel for R2.	D. ch
2.	For T.K. Bhaskar Keeethi Peiyadashini	Counsel for Petitioners	

**ORDER**

Counsel for Petitioner present. Counsel for R2 present. No representation on behalf of other Respondents. Counsel for the Petitioner is directed to inform the next date of hearing to the Counsel for other Respondents. Counsel for R2 is directed to file the counter before next date of hearing failing which filing of counter shall stand forfeited. Put up on **07.12.2017 at 10.30 A.M.**

- sd -

MEMBER (TECHNICAL)  
ghk

- sd -

MEMBER (JUDICIAL)